

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 6227
TO BE ANSWERED ON-02/04/2026

IMPLEMENTATION OF DAJGUA

6227. SHRI PRATAP CHANDRA SARANGI:

SHRI TAPIR GAO:

SHRI BHOJRAJ NAG:

DR. MANNA LAL RAWAT:

DR. VINOD KUMAR BIND:

SMT. HIMADRI SINGH:

SMT. ANITA NGARSINGH CHOUHAN

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of villages covered under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) since its launch in October 2024, State/UT and district-wise;

(b) the details of sector-wise interventions being implemented under the Abhiyan in areas such as infrastructure, health, education, Anganwadi services and livelihood generation, State/UT-wise;

(c) the institutional framework adopted for coordination among the participating Ministries and Departments for implementation of the Abhiyan;

(d) the details of financial outlay allocated under the programme, including the share of the Union and State Governments; and

(e) the progress achieved so far in bridging infrastructural and service delivery gaps in tribal-dominated villages under the initiative, State-wise, particularly in Madhya Pradesh, including Ratlam-Jhabua-Alirajpur, Lok Sabha Constituency?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) was launched by Hon'ble PM on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi

facilities and providing livelihood opportunities in 549 districts and 2,911 blocks in 30 States/UTs during the period 2024-25 to 2028-29.

(b): The names of the sector-wise interventions included under the Abhiyan, covering the areas such as infrastructure, health, education, Anganwadi services and livelihood generation along with details of the Ministries/Departments involved therein are provided in the **Annexure I**.

(c): The implementation of the DAJGUA is supported by an institutional framework designed to ensure coordinated action among Stakeholders viz. participating Ministries, Departments, and State Governments. At the national level, the Ministry of Tribal Affairs functions as the nodal Ministry responsible for overall planning, policy guidance, and inter-ministerial coordination. Coordination mechanisms include inter-ministerial consultations, review meetings, and data sharing arrangements to monitor progress and address implementation challenges. The Ministry has also established a PMU at the national level. This unit works in close coordination with partner ministries to assess the progress of their respective interventions under the Abhiyan. At the State and district levels, State Governments play a key role in execution through existing administrative structures, with district administrations facilitating coordination among line departments to ensure integrated and timely delivery of services in tribal-dominated villages.

(d): The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr) for a period of 5 years, from 2024-25 to 2028-29. Each concerned Ministry has been allocated budget and targets under Abhiyan and responsible for implementing the intervention assigned to it.

(e): The current progress achieved so far in bridging infrastructural and service delivery gaps in tribal-dominated villages under the initiative in respect of interventions concerning various Ministries including Ratlam-Jhabua-Alirajpur Constituency of the State of Madhya Pradesh, is given at **Annexure II**.

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 6227 for answer on 02.04.2026

S. No.	Ministry	Name of the scheme and the ministry/department involved
1	Ministry of Rural Development (MoRD)	PMAY-G - Housing
		PMGSY - Roads
2	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)
3	Ministry of Power	Revamped Distribution Sector Scheme – RDSS
4	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya Ghar Yojana
5	Ministry of Health and Family Welfare	Mobile Medical units under National Health Mission
6	Ministry of Women and Child Development	Anganwadi Centre- Poshan 2.0 (ICDS)
7	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)
8	Department of Telecommunication	Universal Service Obligation Fund (USOF)
9	Ministry of Tourism	Responsible tourism (Swadesh Darshan)
10	Ministry of Agriculture and Farmers Welfare	Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY)
11	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)
	D/o Animal Husbandry and Dairying	National Livestock Mission
12	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme
13	Ministry of AYUSH	Poshan Vatikas - National AYUSH Mission
14	Ministry of Panchayati Raj	Rashtriya Gram Swaraj Abhiyan (RGSA)
15	Ministry of Petroleum & Natural Gas	LPG - Ujjwala Yojana
16	Ministry of Electronics and Information Technology	Digital initiatives
17	Ministry of Tribal Affairs	· Tribal Multi-purpose Marketing Centres
		· Improving infrastructure of Ashram Schools, Hostels, Govt./State Tribal Residential schools
		· Centre of Competencies for Sickle Cell Disease
		· (SCD) and counselling support,

S. No.	Ministry	Name of the scheme and the ministry/department involved
		· Support for FRA & CFR Management interventions

Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 6227 for answer on 02.04.2026

Physical Targets and achievements-DAJGUA						
S. No	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Sanction	Progress
1	Ministry of Rural Development (MoRD)	PMAY-G - Housing	20 Lakhs	6 Lakhs	House Sanctioned: 1289251	House Completed: 760034
		PMGSY - Roads	25,000 Km Road	7,500 Villages	2411.25 km of roads sanctioned	Work yet to Start
2	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	All villages to be saturated	1,500 villages	Sanctioned Villages:63035	Saturated Villages: 28,303
3	Ministry of Power	Revamped Distribution Sector Scheme – RDSS	2.35 lakh Households	70,000 HHs to be electrified	Sanctioned: 2,87,761(Households and Public Institutions)	Electrified: 59,812 (Households and Public Institutions)
4	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya Ghar Yojana	Provision of Solar Roof top at 2000 institutions and 100 model Solar Tribal Village		Sanctioned: 4,099 HHs (100 in Manipur and 3099 Arunachal Pradesh)	Installation yet to start
5	Ministry of Health and Family Welfare	Mobile Medical units under National Health Mission	1,000 MMUs	100 MMUs	154 MMU	154 MMU operationalized

Physical Targets and achievements-DAJGUA

S. No	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Sanction	Progress
6	Ministry of Women and Child Development	Anganwadi Centre-Poshan 2.0 (ICDS)	2,000 New Anganwadis	400 New	875 AWCs sanctioned	Operationalized 657 AWCs
7	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1,000 hostels	300 hostels	692 Hostels sanctioned	Foundation stone laid for 311 hostels
8	Department of Telecommunication	Universal Service Obligation Fund (USOF)	5,252 villages	1500 Villages	Sanctioned Villages: 5,252	Covered Villages: 3,666
9	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays	100 Home stays	Proposal from 17 states has been received and currently under consideration for approval	Projects worth 17.7 Cr. Sanctioned in AP, UK, UT of Ladakh, MP, Mizoram on 24.11.2025
10	Ministry of Agriculture and Farmers Welfare	Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY)	Agriculture support to FRA patta holders (~ 2 lakh)	60000 beneficiaries		1,73,000 beneficiaries identified by MoA&FW
11	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen: 10,000 IFR and 1000 CFR	3000 beneficiaries	5700 projects have been sanctioned	700 projects have been completed

Physical Targets and achievements-DAJGUA

S. No	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Sanction	Progress
	D/o Animal Husbandry and Dairying	National Livestock Mission	Livestock management support to 8500 IFR holders	2550 beneficiaries	Projects sanctioned for Gujarat, MP, Assam and JK	Rs. 8 Cr has been released by the department to 6 states in 2025-26 (J&K, GJ, TR, AS, MP and CG)
12	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	(i) 30 Skilling Centres in tribal districts	9 skilling Centres & training for 300 VDVKs	30 Tribal Skilling Center has been sanctioned in 30 districts	30 Skilling Centres have been inaugurated across the country with 21713 beneficiaries enrolled. 1078 batches have been formed.
			(ii) Training of 1000 VDVKs and tribal groups		Training on 250 VDVK Sanctioned	Identification of State Implementing Agencies have been identified for 264 VDVKs
13	Ministry of AYUSH	Poshan Vatikas - National AYUSH Mission		700 Poshan Vatikas	243 Poshan Vatika Sanctioned in EMRS	111 Poshan Vatikas planned in EMRS in AP, Ar.P, Bihar and Chattisgarh
14	Ministry of Panchayati Raj	Rashtriya Gram Swaraj Abhiyan (RGSA)	FRA awareness programs at all Gram Sabhas, Sub-division and districts dealing with FRA		Total ST participant targeted to be trained – 46,19,662	Total ST participant trained – 7,81,661

Physical Targets and achievements-DAJGUA

S. No	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Sanction	Progress
15	Ministry of Petroleum & Natural Gas	LPG - Ujjwala Yojana	25 Lakhs LPG connections	7.5 Lakhs HHs		65,184 Tribal Households given SVs
16	Ministry of Electronics & Information Technology	Digital Initiatives	The intervention is proposed under the 'Digital India' programme, where projects would be sanctioned by the MeITY as applicable. However, as of date, MeITY has not reported progress under the intervention.			

The interventions under DAJGUA, implemented by the Ministry of Tribal Affairs are as follows:

S. No	Intervention	Physical progress
1	Tribal Multipurpose Marketing Centre (TMMC)	78 TMMCs have been approved for establishment across the country. Works have started on 19 TMMCs, as on date, while 39 TMMCs have been tendered.
2	Centres of competence for Sickle Cell Disease (SCD)	Centres of Competence have been sanctioned in 15 states, which include Odisha, Bihar, UK, Kerala, Rajasthan, Tamilnadu, Chhattisgarh, Gujarat, Jharkhand, Telangana, Andhra Pradesh and Assam. CoC is operational in Assam, while in Maharashtra, the CoC is ready for inauguration.
3	Forest Rights Act (FRA) Cell	433 FRA cells have been sanctioned in 20 states at the state and district level.
4	Support for Preparation of Community Forest Resource Management Plan (CFRM)	920 CFRM approved with an outlay of Rs. 13060 Lakhs as on date.
5	SCD Awareness	The scheme has been sanctioned in 17 states with an outlay of Rs. 1116.25 Lakhs.
6	Construction of Ashram Schools & Hostels, repairing etc	6,773 projects have been sanctioned under the scheme 'construction of Ashram School and Hostels'. As on date, work is under progress or nearing completion in 417 schools.

The progress of DAJGUA in the districts of **Ratlam, Jhabua and Alirajpur** is provided in the table as below:

1. Ministry of Rural Development (PMAY-G)

Name of the district	Sanctioned Houses	Completed houses
Ratlam	16887	6211
Jhabua	38270	11607
Alirajpur	11317	6791

2. Ministry of Jal Shakti

Name of the district	No of DAJGUA villages	No of Saturated villages
Ratlam	338	85
Jhabua	650	483
Alirajpur	490	113

3. Ministry of Skill Development and Entrepreneurship

Name of the district	Sanctioned skilling centres	Operationalized skilling centres
Ratlam	1	1

4. Department of Telecom

Name of the district	USO covered villages
Ratlam	1
Alirajpur	2

5. Projects sanction in Madhya Pradesh by Ministry of Tribal Affairs

Intervention	District	Unit	Fund Approved in Lakh
FRA Cell	Alirajpur	1	16.27
FRA Cell	Jhabua	1	16.27
FRA Cell	Ratlam	1	16.27
Hostel/Ashram/School repairs	RATLAM	8	95.22
Construction of Hostel Superintendent	Ratlam	12	273.36
Construction of 100-Seater Hostels	Alirajpur	3	2400
Construction of 100-Seater Hostels	Jhabua	5	4000
Construction of 100-Seater Hostels	Ratlam	2	1600
